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information furnished by the School Education Department. Government of Andhra Pradesh, an amount of Rs. 14.98.03.378/- of District Primary Education Programme (DPEPVSarva Shiksha Abhiyan (SSA) had been diverted to unauthorized Bank Accounts by the Assistant Accounts Officer of SSA. Andhra Pradesh. An FIR was lodged by the SSA office with the City Central Crime Station on 02.04.2007. Subsequently, the State Government has transferred the case to CID for further investigation. The Government of Andhra Pradesh also has on 25.05.2007 appointed a retired Judge of the High Court as a Commission of the Inquiry under the Commissions of Inquiry Act. 1952 to probe into all aspects of embezzlement including the circumstances or the lapses which led to embezzlement and to fix the responsibility on the persons allegedly involved. The Government of Andhra Pradesh has suspended three Accounts Officials and another three have been transferred out of the State Project Office of SSA/DPEP. In addition, Government of India has requested the Comptroller and Auditor General of India to carry out a special Audit of Accounts pertaining to DPEP and SSA for the period from 2000-01 till date through the Andhra Pradesh State Accountant General (Audit) to ascertain the veracity of accounts.

The DPEP programme ceased in Andhra Pradesh in September, 2005.

Funding of Madarasa modernization

- 183. SHRI SITARAM YECHURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the Central Government funding for Madarsa Modernization Programme is not satisfactory;
- (b) if so, whether there is any request pending before Government to increase the quantum of funding for Madarsas; and
 - (c) if so, the action taken by Government thereon?
- THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D.PURANDESWARI): (a) The Madarsa Modernization Programme is demand-driven and the funding has been adequate for the level of demand at present.
- (b) and (c) The increase in allocation for Madarsa modernization programme will be subject to the finalization of the Eleventh Plan.

Kendriay Vidyalayas in UP, Uttaranchal and Rajasthan

- † 184. SHRI BANWARI LAL KANCHHAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the number of Kendriya Vidyalayas in Uttar Pradesh, Uttaranchal and Rajasthan, district-wise;
- (b) whether any proposal for opening Kendriya Vidyalayas in these States is under consideration;
 - (c) if so, the details thereof; and

[†]Original notice of the question was received in Hindi

(d) the action being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATM1): (a) The district-wise number of Kendriya Vidyalayas in Uttar Pradesh, Uttarakhand and Rajasthan as on 7.08.2007 is given in Statement-I, II and III repectively (*See* below).

- (b) No, Sir.
- (c) and (d) Do not arise.

Statement-I

District-wise number of Kendriya Vidyalayas in the State of Uttar Pradesh as on 07.08.2007

SI.	Name of the Districts in The State of	No of KVs in the said District
No.	UP where KVs are located	
1	2	3
1.	Agra	03
2.	Aligarh	01
3.	Allahabad	08
4.	Auraiya	01
5.	Azamgarh	01
6.	Badaun	01
7.	Bagpat	01
8.	Ballia	01
9	Balrampur	01
10.	Barabanki	01
11.	Bareilly	06
12.	Basti	01
13.	Bulandshahar	01
14.	Chandoli	01
15.	Deoria	01
16.	Faizabad	01
17.	Farrukhabad	01
18.	Firozabad	01
19.	G.B. Nagar	02
20.	Ghazipur	01
21.	Gonda	02
22.	Gorakhpur	02
23.	Ghaziabad	06
24.	Jhansi	04
25.	Kanpur Dehat	01

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1	2		3	_
26.	Kanpur Nagar		09	_
27.	Lakhimpur Khairi		01	
28.	Lalitpur		01	
29.	Lucknow		10	
30.	Mathura		03	
31.	Mau		01	
32.	Meerut		03	
33.	Moradabad		01	
34.	Muzaffar Nagar		01	
35.	Pilibhit		01	
36.	Raibareli		01	
37.	Rampur		01	
38.	Saharanpur		01	
39.	Shahjanpur		02	
40.	Sitapur		01	
41.	Sonbhadra		03	
42.	Sultanpur		02	
43.	Unnao		01	
44.	Varanasi		04	
	TOTAL:		97	_

Statement-II

District-wise number of Kendriya Vidyalayas in the State of Uttarakhand as on 07.08.2007

SI. No.	Name of the Districts in The State of UP where KVs are located	No of. KVs in the said District
1.	Dehradun	14
2.	Hardwar	03
3.	Pauri Garhwal	03
4.	Chamoli	03
5.	Tehri Garhwal	02
6.	Uttar Kashi	02
7.	Almora	02
8.	Pithoragarh	03
9.	Champawat	03
10.	Nainital	03
11.	Bageshwar.	01
12.	Rudra Prayag	01
13.	Udham Singh Nagar	01
	TOTAL:	41

Statement-III District-wise number of Kendriya Vidyalayas in the State of Rajasthan as on 07.08.2007

SI.	Name of the Districts in the State of	No of KVs in the said District	
No.	UP where KVs are located		
1.	Ajmer	04	
2.	Alwar	02	
3.	Banswara	01	
4.	Banner	02	
5,	Baran	02	
6.	Bharatpur	01	
7.	Bikaner	03	
8.	Bhilwara	01	
9.	Chitorgarh	01	
10.	Churu	01	
II.	Dungarpur	01	
12.	Jaipur	07	
13.	Jaisalmer	03	
14.	Jhalawar	01	
15.	Jhunjhunu	01	
16.	Jodhpur	06	
17.	Karauli	01	
18.	Kota	02	
19.	Rajsamand	01	
20.	Sikar	01	
21.	Sirohi	01	
22.	Sriganganagar	07	
23.	Sawai Madhopur	02	
24.	Tonk	02	
25.	Udaipur	03	
	TOTAL:	57	

Universities of international standards

†185. SHRI UDAY PRATAP SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are considering to set up universities of international standards; and

[†]Original notice of the question was received in Hindi